

**Foreign Nationals without Passports**

117. SHRI KRISHAN DUTT: Will the Minister of HOME AFFAIRS be pleased to state the number of foreign nationals in India, country-wise, who entered the country without passports during the last 2½ years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Information is being collected and will be laid on the table of the House.

**Commission Appointed to Examine case Against Shri Kanti Desai**

118. SHRI V. N. GADGIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Commission appointed to examine the case against Shri Kanti Desai, son of former Prime Minister, Shri Morarji Desai has submitted its report; and

(b) if so, what are the findings of the Commission?

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): (a) and (b). Shri Justice C. A. Vaidyalingam, a retired Judge of the Supreme Court, was appointed as Special Judge on 28-4-1979 to inquire whether any *Prima facie* case in respect of the charges (pertaining to the period after the Janata Government took charge in March, 1971) referred to in the Debate on the Motion that was adopted on 10-8-1978 in the Rajya Sabha, is established against the family members of the former Prime Minister, Shri Morarji Desai, and the former Home Minister, Shri Charan Singh, so as to justify a formal inquiry under the Commissions of Inquiry Act, 1952. Shri Justice C. A. Vaidyalingam has submitted his report of inquiry on 25-1-1980 and it is under examination.

**Demand for more powers to West Bengal**

119. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reported statement of the Chief Minister of West Bengal appearing in Statesman (Delhi Edition) dated 12th January, 1980 regarding more powers for State to maintain federal principle in the country; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Government have seen the press report in question.

(b) The Government have not yet had an opportunity to examine the matter and take a view thereon.

**Complaints made by B.A.R.C. Officers' Association**

120. SHRI R. K. MHALGI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Bhabha Atomic Energy Centre Officers' Association made certain complaints about the difficult working conditions and certain management practices of the Department of Atomic Energy;

(b) if so, when and the details thereof; and

(c) what action have Government taken or propose to take thereon?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). Since its informal recognition in 1971, the Bhabha Atomic Research Centre Officers' Association has sent many representation/suggestions from time to time. These have dealt with working conditions in BARC and various other matters.